

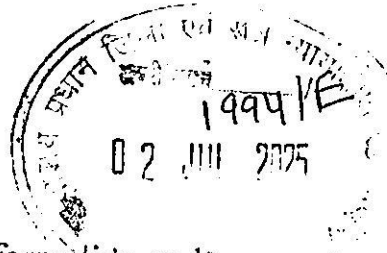
NO: 2486-25000/ (JM/PHC/NDD

dt 01/7/25

(w)

IN THE COURT OF CHIEF JUDICIAL MAGISTRATE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

It is hereby directed that all applications for extension of JC (Judicial Custody) remands pertaining to the jurisdiction of the court of the undersigned shall be placed before **Shri Ankit Garg, Ld. JMFC-08, Patiala House Courts, New Delhi District** for the month of July, 2025 for consideration and appropriate orders in accordance with law.



(Shriya Agrawal)
CJM/NDD/PHC/ND
01.07.2025

Copy forwarded for information and necessary action:-

1. Ld. Principal District and Sessions Judge, PHC, ND.
2. Bar Association, PHC, ND.
3. All Ld. Judicial Magistrates, PHC, ND.
4. Computer Branch, PHC, ND.
5. P.S. to all Ld. Principal District & Sessions Judges, Center (HQ), West/TIHC, North, North-West/Rohini, Shu East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi /New Delhi.
6. All the Ld. Chief Judicial Magistrates, Center, West/TIHC, North, North West/Rohini, Shahdra, East, North East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi /New Delhi.
7. All the Ld. Adll. Chief Judicial Magistrates/Judicial Magistrate First Class, Patiala House Courts, New Delhi 1
8. The Chief Prosecutor, New Delhi, District.
9. The D.C.P. New Delhi District/South District/South West District
10. The Incharge. District Courts Web Site Committee, Tis Hazari Courts, Delhi.
11. The Branch Incharge, R&I Branch, NDD, PHC, New Delhi.
12. The Incharge. Computer Room, Patiala House Courts, New Delhi.
13. The Controlling Officer, Pool-Car, New Delhi.
14. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at House Courts Complex. Q
15. The Incharge, Lock-up, New Delhi.
16. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
17. The Secretary, N.D.B.A.
18. Office File